

## FORM A

## PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF P.S.EARTHMOVERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of corporate debtor	P.S.EARTHMOVERS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	24/03/2006
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29244WB2006PTC108701
5	Address of the registered office and principal office (if any) of corporate debtor	M/S P.S.EARTHMOVERS PRIVATE LIMITED At 40/2/1Z LAKE RD, KOLKATA-700029, WEST BENGAL, INDIA
6	Insolvency commencement date in respect of corporate debtor	29/02/2024 (Date of receiving copy of order: 01/03/2024)
7	Estimated date of closure of insolvency resolution process	27/08/2024
8	Name and registration number of the insolvency professional acting as interim resolution professional	<b>Mr. Manish Santosh Buchasia</b> (PCS IP RV_SFA ) Registration No. IBBI/IPA-002/IP-N00487/2017-2018/11449 AFA Validity 06-11-2024
9	Address and e-mail of the interim resolution professional, as registered with the Board	306, 3rd Floor, "Gala Mart" Nr Sobo Centre, Before Safal Parisar, Above SBI/Union Bank, South Bopal, Ahmadabad-380058, Gujarat E-mail: <a href="mailto:manishbuchasiacs@gmail.com">manishbuchasiacs@gmail.com</a> Mobile no.: 9898055367
10	Address and e-mail to be used for correspondence with the interim resolution professional	306, 3rd Floor, "Gala Mart" Nr Sobo Centre, Before Safal Parisar, Above SBI/Union Bank, South Bopal, Ahmadabad-380058, Gujarat E-mail: <a href="mailto:psearthibc@gmail.com">psearthibc@gmail.com</a>
11	Last date for submission of claims	14/03/2024
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Name the class(es)	Not applicable, as per information available with Interim Resolution Professional
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical Address: Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the P.S.EARTHMOVERS PRIVATE LIMITED on 29/02/2024. Order Received 01/03/2024

The creditors of P.S.EARTHMOVERS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 14/03/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

Date: 02/03/2024  
Place: Ahmedabad



*Manish Buchasia*  
Mr. Manish Santosh Buchasia  
Interim Resolution Professional  
P.S.EARTHMOVERS PRIVATE LIMITED  
Registration No. IBBI/IPA-002/IP-N00487/2017-2018/11449

### EAST COAST RAILWAY

**File No. DRM/Engg/KUR/23-24/ E-Tender/137, Dt. 27.02.2024**

(1) Tender No. e-Tender/HQKUR-433-2023, Date: 16.02.2024

**Description:** THROUGH TURNOUT RENEWAL AND RENEWAL OF EXISTING DAMAGED PSC FAN SHAPED LAYOUTS AT KHURDA ROAD YARD UNDER SENIOR DIVISIONAL ENGINEER (HO) OF KHURDA ROAD DIVISION.

**Approx cost of the work:** ₹185.99 lakh, EMD: ₹2.43,000/-

(2) Tender No. etenderstatekur-347-2023, Date: 21.02.2024

**Description:** MISCELLANEOUS REPAIRS TO TYPE-I (64 UNITS), TYPE-II (OLD & NEW E, F, G & H BLOCK 88 UNITS) & TYPE-III (OLD 1, 2, 3 BLOCK & NEW 5 BLOCK 36 UNITS) QUARTERS AT RAIL AWAS COLONY AND TYPE-II (1 BLOCK 12 UNITS), TYPE-III (G-20, G-21 & G-23 BLOCK 68 UNITS) QUARTERS AT MANCHESWAR COLONY AT CHANDRASEKHARPUR, BHUBANESWAR

**Approx cost of the work:** ₹217.03 lakh, EMD: ₹2.58,500/-

**Completion Period of the work:** 12 (Twelve) Months (for both tenders).

**Date & Time of Tender Closing:** 13.03.2024, 15:00 hrs. (for both tenders).

No manual offers sent by Post/Courier/Fax or in person shall be accepted against such e-Tenders, even if these are submitted on firm's letter head and received in time. All such manual offers shall be considered invalid and shall be rejected summarily without any consideration. Complete information including e-tender documents of the above e-Tenders is available in website <http://www.ireps.gov.in>

**Note:** The prospective tenderers are advised to visit the website 10 (ten) days before the date of closing of tender to note any changes/corrigenda issued for this tender.

**Divisional Railway Manager (Engg.)**  
PR-1143/O/23-24 Khurda Road

### EAST COAST RAILWAY

**E-Tender Notice No. ST-SBP-TENDER-2024-04, Dt. 23.02.2024**

**Name of Work:** ONSITE COMPREHENSIVE ANNUAL MAINTENANCE CONTRACT OF TRAIN INDICATION BOARDS (TIB) (19 STATIONS), COACH INDICATION BOARDS (CIB) (12 STATIONS) AND AT A GLANCE DISPLAY BOARD (3 STATIONS) OVER SAMBALPUR DIVISION FOR A PERIOD OF 36 (THIRTY SIX) MONTHS.

**Tender value:** ₹2,20,91,084.46, EMD: ₹2,60,500/-, Cost of Tender Document: ₹11,800/-

**Date & Time of Tender Closing:** 11:00 hrs on 18.03.2024

No manual offers sent by Post/Courier/Fax or in person shall be accepted against the e-Tenders. Even if these are submitted on firm's letter head and received in time. All such manual offers shall be considered invalid and shall be rejected summarily without any consideration. Complete information including e-Tender documents of the above e-Tenders is available in website [www.ireps.gov.in](http://www.ireps.gov.in)

**Note:** The prospective tenderers are advised to visit the website 15 (fifteen) days before the date of closing of tender to note any changes/corrigenda issued for this tender.

**Divisional Railway Manager (S&T)**  
PR-1140/O/23-24 Sambalpur

### Arandi-I Gram Panchayat

**Dhamsa, Arandi, Arambagh**

**Notice inviting e-tender**

e-Tender is invited from the resourceful and experienced bidders for execution of different work(s) vide **Memo No.:** i) 306/A-I/TENDER/CFCG/23-24, ii) 307/A-I/TENDER/CFCG/23-24, iii) 308/A-I/TENDER/CFCG/23-24 & iv) 309/A-I/TENDER/CFCG/23-24, Date: 22/02/24

**Fund:** CFCG. Contents Download/Sale & Bid Submission Closing Date (Online): 04.03.2024. Bid Opening Date for Technical Proposals (Online): 06.03.2024. For details information visit [www.wbtenders.gov.in](http://www.wbtenders.gov.in) & undersigned GP Office.

**Sd/- Pradhan,**  
Arandi-I Gram Panchayat

### Koregaon Nagar Panchayat, Koregaon

**(Tel. No.- 02163-220280)**

**Public E-Tender Notice for 2023-24 (First Time)**

**Ot. No. 364/2024 Date : 01/03/2024**

Through this public tender notice, the contractors are informed that Construction of concrete roads at various places in Koregaon city under Maharashtra Suvarna Jayanti Nagrothhan Mahaabhiyan Yojana (Rajyastar) the construction department of Koregaon Nagar Panchayat is publishing the public e-tender for the works. The terms and conditions of the said e-tender can be downloaded from the website <http://mahatenders.gov.in>. Interested tender holders should note this.

**Chief Officer Vice President President**  
Koregaon Nagarpanchayat

### FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF P.S.EARTHMOVERS PRIVATE LIMITED

**RELEVANT PARTICULARS**

1. Name of Corporate Debtor	P.S.EARTHMOVERS PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	24/03/2006
3. Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Kolkata
4. Corporate Identity Number of Corporate Debtor	U29244WB2006PTC108701
5. Address of Registered Office and Principal Office (if any) of the Corporate Debtor	MIS P.S.EARTHMOVERS PRIVATE LIMITED AL4021Z LAKE RD, KOLKATA-700029, WEST BENGAL, INDIA
6. Insolvency Commencement Date in respect of the Corporate Debtor	29/02/2024 (Date of receiving copy of order: 01/03/2024)
7. Estimated date of closure of Insolvency Resolution Process	27/08/2024
8. Name and registration number of the Insolvency Professional acting as interim resolution professional	Mr. Manish Santosh Buchasia (PCS IR PV SFA) Registration No. IBBI/PA-002/IN-00487/2017-2018/11449 IFA Validity 06-11-2024
9. Address and e-mail of the interim resolution professional, as registered with the Board	306, 3rd Floor, "Gala Mart" Nr Sobo Centre, Before Safal Parisar Above SBI/Union Bank, South Bopal, Ahmadabad-380058, Gujarat E-mail: manishbuchasia@gmail.com Mobile no.: 9898055367
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	306, 3rd Floor, "Gala Mart" Nr Sobo Centre, Before Safal Parisar Above SBI/Union Bank, South Bopal, Ahmadabad-380058, Gujarat E-mail: psearthbc@gmail.com
11. Last date for submission of claims	14/03/2024
12. Classes of creditors, if any, under clause (b) of sub section (6A) of section 21, ascertained by the Interim Resolution Professional	Not applicable, as per information available with Interim Resolution Professional
13. Name of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of Authorized Representatives are available at:	Weblink: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical Address: Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the P.S.EARTH MOVERS PRIVATE LIMITED ON 29/02/2024. Order Received 01/03/2024

The creditors of P.S.EARTH MOVERS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 14/03/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

**Mr. Manish Santosh Buchasia**  
Interim Resolution Professional  
P.S.EARTHMOVERS PRIVATE LIMITED  
Registration No. IBBI/PA-002/IN-00487/2017-2018/11449

### BANK OF INDIA GARIA BRANCH

**बैंक ऑफ इंडिया BOI**  
Relationship beyond Banking

P-138, Raja Subodh Chandra Mullick Road, Kanungo Park, Garia, Kolkata - 700084  
Tel Nos.: 033-2430-7275/ 2430-3004  
E-mail: Garia.Kolkata@bankofindia.co.in

**Appendix-IV [See Rule-9(1)]  
POSSESSION NOTICE  
(for Immovable property)**

Whereas The undersigned being the authorised officer of the Bank of India under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 16.08.2023 calling upon the borrower Mr. Subhankar Baulia & Rita Mondal Baulia at Vill+PO- Kalikapur, Kalikapur 1 No Gram Panchayat J.N Bose Road, P.S- Sonarpur, District- South 24 Parganas, Pin Code- 743330 to repay the amount mentioned in the notice being Rs. 20,81,533.06 (Rupees Twenty Lacs Eighty One Thousand Five Hundred Thirty Three and Paise Six Only) within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002 on this the 29<sup>th</sup> day of February of the year 2024.

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Bank of India for an amount Rs. 20,81,533.06 + uncharged interest w.e.f.30-07-2023. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

**DESCRIPTION OF THE IMMOVABLE PROPERTY**  
Equitable mortgaged created based on Title Deed (160800884 executed on 31.01.2018) on 24.03.2021 for Residential property situated at RS Dag No- 1564, LR Dag No- 1580, LR Khalian No- 665, Corresponding LR Khalian No- 2875 in Mouza Kalikapur, JL No- 95, Re. Sa. No- 204, Touzi No- 109, under Kalikapur No- 1 Gram Panchayat, P.S- Sonarpur, District- South 24 Parganas, Pin Code- 743330. The area measuring 1140 sq.ft. **Bounded; On the North by:-** Vacant Land. **On the South by:-** Vacant Land. **On the East by:-** Vacant Land. **On the West by:-** 12 Feet Wide Road.

**Date: 29.02.2024**  
**Place: Kolkata**

**Sd/- Chief Manager & Authorised Officer**  
Bank of India

### Stressed Asset Management Large Branch: Indian Bank, Mittal Chamber, 73, 7th Floor, Near Bajaj Bhawan, Nariman Point, Mumbai- 400021

**E-AUCTION SALE NOTICE**

**E-AUCTION ON 20.03.2024 - 11.00 AM to 4.00 PM Under Sarcast Act 2002 - AS IS WHERE IS BASIS, AS IS WHAT IS BASIS** through E-Auction platform provided at the website <https://www.mstccommerce.com>

**APPENDIX-IV A [SEE PROVISO TO RULE 6 (6)] SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES**

Enforcement of Security Interest Act, 2002 read with proviso to rule 8 (b) of the Security Interest (Enforcement) Rules, 2002. NOTICE is hereby given to the Public in General and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged creditor to the Secured Creditor, the SYMBOLIC / PHYSICAL POSSESSION of which has been taken by the Authorized Officer of Indian Bank, Secured Creditor, will be sold on "AS IS WHERE IS", "AS IS WHAT IS" AND "WHATEVER THERE IS" on the date mentioned below for recovery as follows:-

Sr No	Description of the Property with Property ID No. (Status of Possession)/ Encumbrances on Property/ Date & Time of Inspection	Name of the Borrower/ Guarantor/ Mortgagor with address	Amount of Secured Debt	Reserve Price & Deposit Incremental Amt. (In Rs.)	Authorized Officer's name and Contact No.
1	Exclusive charge by way of Equitable Mortgage of Gala/Unit No.38-A, CTS No.312,2ndFloor, Raj Industrial Complex premises CHS Ltd., Military Road, Marol, Andheri (East), Mumbai-400059 in the name of Jyotibhushan T. Tiwari. Having Carpet Area of 690 Sq. Ft. and Built up Area 720 Sq. Ft. under SARFAESI Act. On or towards East: Mithi River On or towards West: Y Wing On or towards North: Unit No.A/39 On or towards South: Unit No.A/37	1) M/s Sonachi Industries Ltd Gala/Unit No. 38-A, 2nd Floor, Raj Industrial Complex Premises CHS Ltd., Military Road, Marol, Maroshi, Andheri East, Mumbai-400059 AND ALSO AT: Gala/ Unit No. 38-A, 2nd Floor, Raj Industrial Complex Premises CHS Ltd., Military Road, Marol, Maroshi, Andheri East, Mumbai-400059 ALSO AT: F-801, Lotus Corporate Park, Jay couch, Goregaon East, Mumbai-400063 2) Mr. Jyoti Bhusan Tiwari (Director/ Mortgagor) 3) Mrs. Laxmi Jyotibhushan Tiwari (Director/ Guarantor) 4) Mrs. Padmabhushan T Tiwari (Director/ Guarantor) Both Add Are Same: 601 D Ashok Avenue CHS Military Road Marol, Andheri East, Mumbai-400069. 5) M/s Sonachi Biotech P Limited (Corporate Guarantor), Gala/Unit no. 38-A, 2nd Floor, Raj Industrial Complex Premises CHS Ltd., Military Road, Marol, Maroshi, Andheri East, Mumbai-400059	Rs. 15,46,42346.30	A)Rs. 90.00 Lakhs B)Rs. 0.10 Lakhs C)Rs. 50000/-	Smt. Kalpana R. Purohit, 9819807371
2	Property No. 1:- Shop No.7, Basement floor 360 sq.ft. Carpet area Jeans World, Plot bearing CTS No.24805, Vihag 1/8, U.No.3, sheet no.69, Near shani Mandir, Ulhasnagar-421005.	1.M/s. Balaji Traders Proprietary Concern Prop: Late Ravi Ramesh Lal Kashwani Shop No.107, A Wing Kohinoor Industrial Estate Burner Galli, Station Road,Ulhas Nagar - 421003. 2.Mrs. Sunita Kashwani Mother of Late Ravi R. Kashwani 3.Mrs. Ritika Kashwani Wife of Late Ravi R. Kashwani 4.Master. Prince Kashwani, Son of Late Ravi R. Kashwani Represented by Mother Mrs. Ritika Kashwani,Wife of Late Ravi R. Kashwani, Flat No. 702,Venus Coop. Hsg. Soc. Ltd.O.T. Section Ulhas Nagar - 421002.	Rs. 3,40,43,617.00 (Rupees Three crore forty lakh forty three thousand six hundred seventeen only) as on 31.12.2023	A) Rs. 9.33 lacs B)Rs.1.00 Lacs C)Rs.10,000/-	Smt. Kalpana R. Purohit, 9819807371
3	Property No. 1:-Gala No. 1 Ground Floor, B Wing Kohinoor Industrial Estate. Opp. CHM College, Near Ulhasnagar Railway Station, Ulhasnagar. Thane 4 Built Up Area 1275 SQ FT Boundaries: On or towards East:By Sukdeo Compound, On or towards West:By Veeraj Lodge, On or towards North:By Bernal Galli, On or towards South:By Krishna Industrial Estate	1.M/s Rubber Kraft:- Plot No.41, Vasai Taluka Industrial Co-Op Estate, Sector-1, Near Valiv Police Station,Gaurai Pada, Vasai East,Dist Palghar -401208 2.Mr. Prabhjit Singh Bhamra Flat No 54,Manali CHS Limited, Evershine Nagar,Mahad West,Mumbai-400064 3.Late Lat Singh Bhamra through his legal heir Mr. Prabhjit Singh Bhamra Flat No 54,Manali CHS Limited,Evershine Nagar,Mahad West,Mumbai-400064 4. Mr. Amitkumar Omprakash Agrawal A-103, Sri Siddhi CHS Ltd, Sarvodaya Complex,Gandhi Nest, Mira Road(East), Dist Thane, PIN-401107	Rs. 4,26,95,442.00 (Rupees Four Crore Twenty Six Lacs Ninety Five Thousand Four Hundred Forty Two Only) as on 28.01.2017 with further interest, costs, other charges and expenses thereon from 28.01.2017	A) Rs. 27.55 lakhs B)Rs. 2.75 lakhs C)Rs.1.00 Lakhs	Smt. Kalpana R. Purohit, 9819807371
4	Property No. 2:-Gala No. 2 Ground Floor, B Wing Kohinoor Industrial Estate. Opp. CHM College, Near Ulhasnagar Railway Station, Ulhasnagar. Thane 4 Built Up Area -1250 SQ FT Boundaries: On or towards East:By Sukdeo Compound On or towards West:By Veeraj Lodge,On or towards North:By Bernal Galli,On or towards South: By Krishna Industrial Estate	1) M/s Vivaan Corporation, Unit No.505, 5th Floor,Acruiti Star Opp.Acruiti Centre Point, MIDC, Andheri (East), Mumbai -400093. 2) Mr. Manish Kamruddin Velani(Proprietor/Borrower & Mortgagor) Mahavi Milan C H S Ltd, Flat No.B-601, Plot No. 1, Sector-28,Vashi, Navi Mumbai-400703 3) Mr. Manish Kamruddin Velani(Proprietor/Borrower & Mortgagor) Row House No. B-1, N. G. Valley, Village Tungarli, Tal. Marol, Dist. Pune and within the local limits of the Lonavala Municipal Council in the name of Mr. Manish Kamruddin Velani.1) On or towards East: By L & T Bungalow 2) On or towards West: By Open Plot 3) On or towards North: By Open Plot 4) On or towards South: By Internal Road	Rs. 8,07,19,776.07 (Rupees Eight Crore Seven lakhs Nineteen Thousand Seven hundred Seventy Six and Paise Seven Only) (as on 02.01.2024) with further interest at the agreed rate thereon from 03.01.2024	A) Rs. 40.00 lakhs B) Rs. 4.00 lakhs C) Rs. 100000/-	Smt. Kalpana R. Purohit, 9819807371
5	Property No. 3:-Commercial office no. 312 on 3rd floor, "Manthan Plaza", situated on plot of land bearing C.T.S. No.962-ADM.2753 sq. mtrs. Or there about at of Village Kalyan,Nehru Road, Vakole, Municipal Market, Santa cruz (East) Mumbai in the name of M/s Vivaan Corporation On or towards East: By CTS No.994,981 & 974 On or towards West: By 18.30 mtrs wide D.P.Road. On or towards North: By CTS No.1008,1007 & 1001, On or towards South: By 36.60 mtrs wide D.P.Road.	1) M/s Maharashtra Oil Depot Shop No. B/1, Masquahita Nagar, C.S.Road, Dahisar (East) Mumbai-400068 2) Mr. Manish Kamruddin Velani(Proprietor/Borrower & Mortgagor) Mahavi Milan C H S Ltd, Flat No.B-601, Plot No. 1, Sector-28,Vashi, Navi Mumbai-400703 3) Mr. Manish Kamruddin Velani(Proprietor/Borrower & Mortgagor) Row House No. B-1, N. G. Valley, Village Tungarli, Taluka Marol, Dist Pune, Lonavala Municipal Council-410401	Rs. 4,44,12,844.36 (Rupees Four Crores Forty Four Lakhs Twelve Thousand Eight Hundred Forty Four and Thirty sixpaiseonly)as on 20.03.24	A) Rs. 120.00 lakhs B) Rs. 12.00 lakhs C) Rs. 1,00,000/-	Smt. Kalpana R. Purohit, 9819807371
6	EM of Plot of Land and Farm House (Bungalow) No. 277, Survey No.68, Hissa No.4, Near Premier Company, Village Mandgaon, KalyanShil Road, Dombivli (East)-400612, Tah. Kalyan, Dist Thane,Maharashtra Plot area-1586 sq. Mtrs &mp; Built up area 1496.50 sq. Ft. The owner of the property is Mr. Dhondiba M.Kadokane underSARFAESI Act. On or towards East: By Property of Archana Bhoir Bhoir On or towards West: By Premier Company On or towards North: By RoadOn or towards South: By Property of Mr.Thanage.	M/s Vardhaman Services (Proprietor -Mr. Sandip Vinod Tailor) Industrial Gala No. 23, Gut no. 273/A & 273/B of Village Mauje, Opposite Madam Agro Company, Uchat Road, Grampanchayat Mangathane, Kuds, Taluka Wada, District Palghar -421303	Rs. 155.00 lakhs Rs. 15.50 lakhs Rs. 1.00Lakhs	Smt. Manish Kumar Srivastav, Contact No. 706297530	
7	Property No. 1:- Shop No.7, Basement floor 360 sq.ft. Carpet area Jeans World, Plot bearing CTS No.24805, Vihag 1/8, U.No.3, sheet no.69, Near shani Mandir, Ulhasnagar-421005.	1) M/s Kadakane Textile Industries Pvt.Ltd. 2) Mr. Dhondiba Maruti Kadakane (Director) 11, Shankhala Industrial Estate, Gogatewadi, Off Aarey Road, Goregaon East, Mumbai- 400063 3) Mr. Dhondiba Maruti Kadakane (Director) Flat No. 2701, Gokul Concord, A-Wing, Western Express Highway, Kandivali East, Mumbai - 400011 4) Mr. Jotiba Laxman Padwal (Director) 13, Sai Nath Chawl, Jai Janit Nagar, Marve Road, Mid Chokhy, Malad West, Mumbai -400064	Rs. 8,15,35,298.09 (Rupees Eight Crore Fifteen Lakhs Thirty Five Thousand Two Hundred Ninety Eight and Paise Nine Only) (as on 02.01.2024) with further interest at the agreed rate thereon from 03.01.2024	Smt. Manish Kumar Srivastav, Contact No. 706297530	

8	Property No. 1:-Shop No B1 in the building known as Jeans World, Situated on Plot no 3, Sheet No 69 Ulhasnagar. under SARFAESI Act. Carpet area 267 sq. ft. The owner of the property is M/s Mishra and Tiwari Paints Pvt.Ltd. On or towards East: By Tabala On or towards West: By BK No 1897, On or towards North: By BK No 1918/Road On or towards South: By Chawl	M/s Mishra and Tiwari Paints Pvt. Ltd (Director) Mr. Brahmddev Jai Prakash Tiwari (Director) BOTH ADD ARE SAME: Room No.D5,33 Akurli Shreshthi CHS Ltd. Akurli Road, Lokhandwala Township, Kandivali East, Mumbai-400101	Rs. 4,23,41,237.25 (Rupees Four Crore Twenty Three Lakhs Forty One Thousand Two Hundred Thirty Seven and paise Twenty Five only) as on 05.01.2024	Rs. 6.91 Lakhs Rs. 0.69 lakhs Rs 10000/-	Smt. Kalpana R. Purohit, 9819807371			
9	Property No. 2:-Shop No B2 in the building known as Jeans World, Situated on Plot no 3, Sheet No 69 Ulhasnagar. under SARFAESI Act. Carpet area 333 sq. ft. The owner of the property is M/s Mishra and Tiwari Paints Pvt. Ltd. On or towards East: By Tabala On or towards West: By BK No 1897 On or towards North: By BK no 1918/Road On or towards South: By Chawl	M/s Mishra and Tiwari Paints Pvt. Ltd On or towards East: By Tabala On or towards West: By BK no 1897 On or towards North: By BK no 1918/Road On or towards South: By Chawl	Property ID No. IDIB30091856552B	Encumbrances on Property:- Not known to us	1) M/s Miraya Prints A,A1,A3 R S Land, Opp Cosmos Hills, Pokhara Road No. 1, Upavan, Thane (West), Maharashtra-400606. 2) M/s Miraya Prints Building No.140, Gala No.09, Indian Corporation, Mankoli Naka,Dapoda Road, Opp. Gazanand Petrol Pump, Bhiwandi, Dist. Thane-401208. 3) M/s Miraya Prints Building No.140, Gala No.09, Indian Corporation, Mankoli Naka,Dapoda Road, Opp. Gazanand Petrol Pump, Bhiwandi, Dist. Thane-401208. 4) M/s Anushree R. Behany W/o Mr. Rahul Behany 5) Mr. Rahul Behany BOTH ADD ARE SAME: 401, Almenda, Nahar Amrut Shakti, Chandivali Farm Road, Andheri (East), Mumbai-400072 6) M/s Impressive Multifort Pvt. Ltd.,914, Pranik Chambers, Wing-A,Saki Vihar Road, Sakinaka,Andheri (East), Mumbai-400072. 7) Mr. Sachindanan Updhayay B-101, Riddhi Siddhi Complex, M.G. Road, Borivali (East), Mumbai-400066. 8) Mr. Rahul S. Behany 1604, Arun, Nahar Amrut Shakti Chandivali Road,Pawal,Andheri (East), Mumbai-400072.	Rs. 10,03,31,477.48 (Rupees Ten Crore Three Lakhs Thirty One Thousand Seven and paise Eight Only) (as on 04.01.2024) with further interest at the agreed rate thereon from 05.01.2024	Rs. 17.10 lakhs Rs. 1.71 Lakhs Rs. 1.00 Lakhs	Smt. Kalpana R. Purohit, 9819807371
10	Property No. 1:- Exclusive charge of Equitable Mortgage of Flat No.209, Second Floor,Momai Sadan Building,Near Winners English High School and Vrindavan Park,Chanod Colony, Amgar Nagar Village Chanod, Taluka Pardi,District Valsad,State Gujarat-396191. Flat area 865 sq ft built up. Title holder Mr. Rajesh Tiwari.Boundaries of the property :East- Mahadeo Complex West- Winner School Ground North-Chanod Village Road South-Open Plot/Ground	1) M/s Vijay Shri Cargo Movers (Prop. Mr.Dinesh Brahmddev Tiwari) B/12, Rajdarshan Apartment, Dada Patilwadi, Thane West - 400607 2) M/s Vijay Shri Cargo Movers Plot No.C1/11, Port Lic Sector, Nr. Nirma ICC Co. GIDC Vapi, Gujarat-396191 3) Mr. Dinesh Brahmddev Tiwari (Proprietor) 4) Mrs. Aarti Dinesh Tiwari (Guarantor) Flat No. 704, Building No.5, Near Racha Park Ghis, near Dhakoli Village Naka, Chitlasi,Mangpada, Thane (West) - 400607 5) Mr. Rajesh Brahmddev Tiwari (Guarantor)Flat No. 209, Momai Sadan, Survey No. 1781+ part/3, Village Chanod, Taluka Pardi Vap District Valsad Gujarat-391105 6) Mr. Dinesh Brahmddev Tiwari (Proprietor) Flat No. 303, Valaramdhan Residency-A, sUrvey No. 219/2/2P1 Villagae Dunga, Taluka Vapi, Distt. Valsad, Gujarat-396193	Rs. 3,25,28,453.25 (Rupees Three Crore Twenty Five lakhs Twenty Eight thousand Four Hundred Fifty Three and Paise Twenty Five Only) (as on 03.01.2024)	Rs. 9.96 lakhs Rs. 1.00 lakhs Rs. 0.50 Lakhs	Smt. Kalpana R. Purohit, 9819807371			
11	Property No. 1:- Residential Flats No's - 1301 & 1302, 13th floor, A Wing, Lady Ratan Towers Coop. HSG. Soc. Ltd. on land bearing Cadastral Survey Nos. 109 (pt), 110 (pt), 1/10 (pt), 2/137 (pt), 138 (pt), of Lower Parel Division, Dainik Shivner Marg, Dr. E Moses Road, Worli, Mumbai -400018. Property in the name of Mr. Deepak Kumar Prajapati.	Mr. Deepak Kumar Prajapati (Borrower, Mortgagor & Guarantor). Mrs. Poonam Deepak Prajapati (Borrower & Guarantor). BOTH ADD ARE SAME:Flat Nos.705/706, 7th floor, Indra Darshan -II, Bldg. No.14, Oshiwara, Andheri (W), Mumbai - 400 053. M/s. Biotech Initiatives Pvt. Ltd. (Borrower) Office No.708 & 709, 7th floor, Peninsula Plaza, 16/A, Veej Industrial Estate, Fun Republic Lane, Andheri (W), Mumbai - 400 053.	Rs. 6,75,46,037.00/- (Rupees Six Crores Seventy Five Lakhs Thirty Six Thousand Seven Hundred and Paise Only) as on 17.08.2023 with further interest, costs, other charges and expenses thereon from 17.08.2023;	A) 724.00 Lakhs B) 50.00 Lakhs C) Rs. 1,00,000/-	Smt. Kalpana R. Purohit, 9819807371			
12	Property No. 1:- Warehousing Godown No.1 adm.2200 sq.ft's Carpet area, Godown No.2 adm.2200 sq.ft's Carpet area both on Ground Floor, Godown No.101 adm.2200 sq.ft's Carpet area, Godown No.102 adm.2200 sq.ft's Carpet area, Godown No.103 adm.1996 sq.ft's Carpet area all three on 1st floor, total adm.10796 sq. ft's in the building no.C-2 of the project known as "KAVYA COMMERCIAL CENTER" constructed on a Land bearing Survey Nos.29/6 Part. 29/3 Part. 29/8 Part. and 32/3 s'itate, lying and being at Village Arjunali, Taluka Bhiwandi, Dist. Thane, within the limits of Arjunali Grampanchayat, Talathi-Saja Arjunali, Sub-Registration District and Taluka Bhiwandi, Registration District and District Thane	1)M/s.Khethya Mercantile Pvt.Ltd.Private Ltd.Company 2)Mrs. Vaishali Bhavesh Shah(Directorand Guarantor)W/o Mr. Bhavesh Himmatlal Shah 3)Mr. Bhavesh Himmatlal Shah ( Director and Guarantor)S/o Mr. Himmatlal Shah Add: Flat No.4, HEM Building, North south Road No.5, Near Cooper Hospital, JVPD Scheme, Ville parle(West),Mumbai - 400056.	Rs. 5,23,30,172.55/- (Rupees Five crore twenty three lakh thirty thousand seven hundred and fifty five paise only) as on 30.09.2023	A) Rs. 145.00 Lakhs. B)Rs.14.50 lakhs C)Rs. 50,000 /-	Smt. Kalpana R. Purohit, 9819807371			
13	Property No. 1:- Gala No.206, admeasuring 600 sq.ft Built-up Area on the 2nd Floor of the building known as STAR Industrial Estate Co-op Soc. Ltd., constructed on all that piece or parcel of land lying and being at Village Mohli, Off Kuria Andheri Road, Taluka Kuria in the Registration District and Sub-District of Mumbai City and Mumbai in the building no.C-2 of the project known as "KAVYA COMMERCIAL CENTER" constructed on a Land bearing Survey No.8, Hissa No.5(part) and 7(part), 8(part) and 10(part) bearing City Survey No.771,796,797,799 and 800, in the name of Balkishin K Joukani, PIN-400070Plot Boundaries:-On or Towards East:By Nand Jyot Industrial Estate,On or Towards West:By Road & Millenium Plaza,On or Towards North:By Road,On or Towards South: Kanchan Industrial Estate.	1)M/s.Lanvin Infrastructure Pvt.Ltd. Factory Address:-Sr. No. 01,Vasuri Khurd,Khanivali Road,Kudus Village Wada, Thane,421312/Office Address:-206-209, Bhubhar Star Industrial Estate, Near Sakinaka Telephone Exchange,Off Andheri Kuria Road,Andheri East, Mumbai-400072 3)Mr. Bharat Prakash Joukani s/o Mr. Prakash K Joukani.(Mortgagor/ Guarantor) 4)Mrs. Bhavna Prakash Joukani w/o Mr. Prakash K Joukani (Mortgagor/ Guarantor) 5)Mr. Ram Prakash Joukani s/o Mr. Prakash K Joukani (Mortgagor/ Guarantor) 6)Mr. Prakash K Joukani (Mortgagor/ Guarantor) 7. Mr. Balkishin K Joukani (Mortgagor/Guarantor) 8)Mrs. Mona Balkishin Joukani (M o r t g a g o r / G u a r a n t o r ) Address:-261, Khushal Bhawan,36th Road, Bandra West,Mumbai-400050.	Rs. 18,42,12,338.00/- (Rupees Eighteen Crores Forty Two Lakhs Twelve Thousand Three Hundred Thirty Eight only) as on 14.04.2021 with further interest, costs, other charges and expenses thereon from 15.04.2021	A) Rs. 102.60 Lakhs. B) Rs. 11.00 Lakhs C) Rs. 1,00,000/-	Smt. Kalpana R. Purohit, 9819807371			
	Property ID No. IDIB3245708194	Encumbrances on Property:- Not known to us	Date & Time of Inspection: 15.03.2024 - 11:00 AM to 01:00 PM					
	Property ID No. IDIB320335262D	Encumbrances on Property:- Not known to us	Date & Time of Inspection: 15.03.2024 between 01.00 pm to 4.00 pm.					
	Property ID No. IDIB320335262E	Encumbrances on Property:- Not known to us	Date & Time of Inspection: 15.03.2024 between 1.00 pm to 4.00 pm					
	Property No. 4:- All the Piece & Parcels of the Land & Buildings in the name of Ms Lanvin Infrastructure Pvt. Ltd. A1 Palsaipatha-Khanivali Road,Village Vasuri Khurd,Wada,Thane, PIN-421303							
	Plot & Survey Nos.Survey No.1/2 area 25.2 are, Survey No.38/ area 25 are, Survey No.1/4 area 14.4 are, Survey No.1/6 area 7.8 are, Survey No.1/7 Part area 7 are, Survey No.1/10 area 5.6 are, Survey No.1/8 area 6.3 are, Survey No.7/3 area 16.9 are,Survey No.1/5 area 8.3 are, Survey No.5/47 area 23 are, Total Area 185.70 Gunthas or 18,87.27 Sq.Mtrs.							
	Property ID No. IDIB320335262A	Encumbrances on Property:- Not known to us	Date & Time of Inspection: 15.03.2024 between 1.00 pm to 4.00 pm					

